

3. Prioritisation of MRTS-underground and surface is essential.

4. Physical and financial planning of MRTS be studied in details by comparing it with other system of MRTS in different parts of the world.

5. Till MRTS and large projects are executed, short term measures like timely repair of roads, proper signs/sign boards, proper lighting at intersections, removal of small obstructions like light poles etc. should be applied.

6. Appropriate synchronisation of Delhi lights and lane discipline be enforced. Traffic control especially at busy intersections be managed by installation of close T.V. circuit system.

7. Removal of obstructions on the footpaths within a given time frame.

8. Battery powered bus can be useful for congested areas like walled city of Delhi, Karol Bagh and Old Shahdara etc.

9. Important prospects namely, IFDM at Gazipur, Narela, Dwarka, and Madanpur Khadar; Passenger railway terminals at Anand Vihar, Narela, Dwarka and Tughlakabad; ISBTs at Anand Vihar, Narela, Dwarka, Tughlakabad and Sarai Kale Khan; second entry to Delhi main junction and New Delhi Railway Station should be executed and for this, there should be high level coordination with officers of DDA, Delhi Govt., Ministry of Surface Transport, NGOs and DTTG etc.

10. Construction of outer to outer ring road/expressway should be started. The cost of the project being huge, involvement of private sector and providing them incentives be considered.

11. NGOs/private citizens involvement in traffic discipline is necessary.

12. Land use pattern and policies be reconsidered.

13. Besides, MRTS and integrated freight complexes, new terminals etc. short term measures be studied, finalised and action taken so that existing infrastructure is optimally utilised.

14. Studies may be conducted so that the road based existing infrastructure is optimally utilised by phasing out slow moving pollutant factor modes of transport.

Pending Hydel Projects of U.P.

20. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: Will the Minister of POWER be pleased to state:

(a) whether a number of Hydel Projects of Uttar Pradesh are pending for clearance;

(b) if so, the details thereof;

(c) whether Vishnu Prayag Hydel Project has also been pending with the Union Government;

(d) whether MOU and DPR have been provided to the Union Government regarding this project;

(e) whether the selection of executing agency (ICS) has been carried out as per specified norms;

(f) whether these have been scrutinised and found satisfactory; and

(g) the time by which the work is likely to be started on this hydel project?

[*Translation*]

India's Membership to UNSC

21. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether US have supported permanent membership to India in the Security Council of United Nations Organisation;

(b) if so, the details thereof; and

(c) the efforts being made by the Government to get the membership and the number of countries in favour of India?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) to (c). India took the initiative in 1992 in sponsoring the resolution 47/62 entitled "Question of equitable representation on and increase in the membership of Security Council", which was adopted by consensus. Similarly, India played a key role in the adoption of a follow-up resolution 48/26 in 1993. In pursuance of this resolution an open-ended Working Group of the UNGA has been established to consider all aspects of the question of an increase in the membership of the Security Council, and other matters related to the Council. The question of membership of individual countries is not being discussed at this stage in the Working Group.

Telephone Exchanges on Commission Basis

22. SHRI SATYA DEO SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) to (c). The following Hydro-electric schemes are being examined in Central Electricity Authority in consultation with the project authorities:

	Installed Capacity (MW)
1. Gori Ganga St. III	140
2. Bowala Nand Prayag	132
3. Tapovan Vishungad	360
4. Vishnu Prayag	400

(d) Yes, Sir.

(e) and (f). Government of Uttar Pradesh took a policy decision to entrust some new generating projects already identified for private sector, Vishnu Prayag Hydro-electric Project was under the starting stage of construction but the construction work was stopped due to paucity of funds. Therefore, proposals were invited from private entrepreneurs for executing the project. The offers received were scrutinised and placed before a Committee formed under the chairmanship of Chief Secretary, Government of Uttar Pradesh. The Committee held discussions with the representatives of the entrepreneurs and selected the suitable firm for execution of the project.

(g) Work on Vishnu Prayag Hydro-electric Project will start after clearance from Central Electricity Authority and signing of power purchase agreement with M/s. Jaiprakash Industries Limited.